

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO. 660**

TO BE ANSWERED ON FRIDAY, THE 4th FEBRUARY, 2022

Fast Track Courts

660. SHRI AJAY NISHAD:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of Fast Track Courts functioning in the country, State/UT-wise;
- (b) the number of cases settled during the last three years along with the number of cases lying pending at present in these courts, State/UT-wise;
- (c) the funds allocated and utilized for setting up these courts during each of the last three years and the current year;
- (d) whether the Government proposes to set up additional number of Fast Track Courts in the country in view of the present pendency of large number of cases; and
- (e) if so, the details thereof ?

**ANSWER
MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJIJU)**

(a) & (b): As per information made available by the High Courts, the details of Fast Track Courts (FTCs) functioning in the country and the number of cases disposed during the last three years along with the number of cases lying pending in these courts, State/UT-wise, is given in **Annexure-I** and **Annexure-II** respectively.

(c) to (e): Setting up of Fast Track Courts (FTCs) and allocation of funds lies within the domain of the State Governments who set up such courts as per their need and resources, in consultation with the respective High Courts. The 14th Finance Commission had recommended the setting up of 1800 FTCs during 2015-2020 and had urged State Governments to utilize enhanced fiscal space available through tax devolution (32% to 42%) for this purpose. Information on funds allocated and utilized for setting up these Courts by States is not maintained centrally.

Annexure-I**Details of Fast Track Courts, States/UTs wise**

As on 31/12/2021

S.No.	States/UTs	Functional Fast Track Court
1	Andhra Pradesh	21
2	Assam	16
3	Chhattisgarh	23
4	Delhi	7
5	Gujarat	35
6	Haryana	06
7	Jammu & Kashmir	04
8	Jharkhand	06
9	Karnataka	18
10	Kerala	28
11	Maharashtra	110
12	Manipur	06
13	Mizoram	02
14	Odisha	19
15	Punjab	07
16	Sikkim	02
17	Tamil Nadu	74
18	Telangana	35
19	Tripura	11
20	Uttar Pradesh	376
21	Uttarakhand	04
22	West Bengal	88
	Total	898

Annexure-II**Details of the number of cases disposed during the last three years along with the number of cases lying pending at present in these courts**

S.No.	States/UTs	Cases disposed during 2019	Cases disposed during 2020	Cases disposed during 2021	Cases Pending as on 31.12.2021
1	Andhra Pradesh	5456	1177	312	6153
2	Assam	3173	2615	3780	9942
3	Bihar	14595	1759	1603	NA
4	Chhattisgarh	9392	2877	5324	6060
5	Delhi	19841	393	223	2776
6	Goa	NA	130	59974	NA
7	Gujarat	14318	462	37102	5633
8	Haryana	23348	825	899	856
9	Himachal	9388	NA	5	NA
10	Jammu & Kashmir	NA	27	391	620
11	Jharkhand	6244	624	861	1009
12	Karnataka	11722	210	2051	3962
13	Kerala	27872	217	2333	7653
14	Madhya Pradesh	18732	1	NA	NA
15	Maharashtra	59279	63470	114254	130868
16	Manipur	541	45	73081	430
17	Meghalaya	NA	NA	11	NA
18	Mizoram	130	179	1758	207
19	Nagaland	89	3	3	NA
20	Odisha	6664	NA	234	3244
21	Puducherry	126	NA	NA	NA
22	Punjab	24854	85	471	300
23	Rajasthan	22346	NA	32	NA
24	Sikkim	114	5	5	23
25	Tamil Nadu	18083	9389	7865	97262
26	Telangana	5044	1525	2849	12063
27	Tripura	1399	100	347	1607
28	Uttar Pradesh	329345	148466	86013	732759
29	Uttarakhand	6215	170	215	763
30	West Bengal	7753	5202	3172	61335
	Total	646063	239956	405168	1085525

NA : Not Available